

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL - Nomination of three (03) District and Sessions Judges to participate in Academic Programme No.P-1477 **"National Seminar on Alternative Dispute Resolution"** scheduled to be held on 20.12.2025 and 21.12.2025 at National Judicial Academy, Bhopal - **Relief Arrangements - ORDERS - ISSUED.**

READ: 1. NJA/Dir/Ac.Prg./2025-26/1902, e-mail from the Director, National Judicial Academy, Bhopal, dated 04.09.2025.
2. High Court's Letter in Roc.No.1901/SO/2025, dated 12.12.2025.

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ORDER ROC.NO. 5622/2025 - B.SPL., DATED: 18.12.2025

The High Court is pleased to pass the following order:

The following three (03) District and Sessions Judges, mentioned in Column No.2, vide High Court's letter 2nd read above are nominated to participate in Academic Programme No.P-1477 **"National Seminar on Alternative Dispute Resolution"** scheduled to be held on 20.12.2025 and 21.12.2025 at National Judicial Academy, Bhopal.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI G.VENU, Special Judge for trial of cases under SCs/STs (Prevention of Atrocities) Act-cum-VI Additional Metropolitan Sessions Judge, Hyderabad-cum-XX Additional Chief Judge, City Civil Court, Secunderabad.	V Additional Metropolitan Sessions Judge-cum-Mahila Court in the cadre of Sessions Judge-cum-XIX Additional Chief Judge, City Civil Court, Hyderabad.
2.	SRI MANDA VENKATESWARA RAO, III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at Kukatpally.	Additional Judge, Family Court, Medchal-Malkajgiri District at Kukatpally
3.	SRI G.SUDARSHAN, Judge, Family Court, Rangareddy District at L.B.Nagar.	Judge, Additional Family Court, Rangareddy District at L.B. Nagar

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the said Academic Programme.

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In case, the officers mentioned in Column No.3, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judge / Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On return from the said Academic Programme, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge, if any.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the academic programme at National Judicial Academy, Bhopal.
 2. The nominated officers are entitled only for actual journey period.



**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The Officers and the In-charge Officers Concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462 044.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Principal District and Sessions Judge, Rangareddy District at L.B.Nagar.
6. The Principal District and Sessions Judge, Medchal Malkajgiri District at Kushaiguda
7. The District Treasury Officer, Kongara Kalan Village, Rangareddy District.
8. The District Treasury Officer, Medchal Malkajgiri District at Shameerpet.
9. The Pay and Accounts Officer, Hyderabad.
10. **THE SECTION OFFICERS:**

a) Special Officer Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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